

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1432
ANSWERED ON 20/09/2020

IMPLEMENTATION OF GKRA

1432. SHRI DUSHYANT SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether skill based mapping has been done for the selected districts under the Garib Kalyan Rojgar Abhiyan (GKRA);
- (b) if so, the details regarding the number of workers available for each of the 25 activities designated under the scheme, district-wise;
- (c) if not, the reasons therefor;
- (d) the composition of the district and State level committees apart from the chairman under the scheme;
- (e) the details of the number of jobs in each of the 25 activities designated under the scheme in the 116 selected districts, district-wise;
- (f) the details of the number of jobs provided so far under the scheme, district-wise; and
- (g) whether training has been conducted for migrant workers, if so, the details thereof and if not, the reasons therefor?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (f): Government of India has not done skilled based mapping for the selected Districts under the Garib Kalyan Rojgar Abhiyan (GKRA).

The Garib Kalyan Rojgar Abhiyaan (GKRA) has been launched on 20th June, 2020. The Abhiyaan adopts a multipronged strategy of providing immediate employment & livelihood opportunities to the distressed, to saturate the villages with public infrastructure and creation of livelihood assets to boost the income generation activities and enhance long term livelihood opportunities by giving focus on 25 works in 116 selected districts across 6 States of Bihar, Jharkhand, Madhya Pradesh, Odisha, Rajasthan and Uttar Pradesh. At State Level, each State, under the Abhiyaan, has appointed the Additional Chief Secretary/ Principal Secretary/ Secretary Incharge of State Rural Development Department as the State Nodal Officer (SNO) for the Abhiyaan, who is responsible for coordination, implementation, monitoring, and overall outcome of the Abhiyaan within the State at District Level. A committee of all stakeholders is formed under the Chairpersonship of District Collector/ District Magistrate /Deputy Commissioner of the Abhiyaan District for implementation and monitoring. A similar structure has been created at the State Level under the chairpersonship of the Chief Secretary thereof.

The Abhiyaan is continuing. A total of Rs.27.76 crore persondays generated so far under GKRA. The requisite State/District wise information/data is being collected. Training being conducted through Krishi Vigyan Kendra (KVK) under GKRA. A total of 1230 trainings have been conducted and 43,487 Person trained so far.
